

FORM P9**PUBLIC ANNOUNCEMENT**

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) (Regulations, 2021)

FOR THE ATTENTION OF THE CREDITORS OF MEDHANSH SNACKS PRIVATE LIMITED

Notice is hereby given that the Adjudicating Authority, New Delhi Bench VI has ordered for the commencement of pre-packaged insolvency resolution process for Medhansh Snacks Private Limited on 08.08.2025 {Order Uploaded and Received by RP on 12.08.2025}

RELEVANT PARTICULARS		
I	II	III
1	Name of corporate debtor	Medhansh Snacks Private Limited
2	Former name(s), if changed in last two years	N/A
3	Date of incorporation of corporate debtor	02/04/2007
4	Authority under which corporate debtor is incorporated / registered	ROC Delhi
5	Identification number	U55100DL2007PTC161510
6	Address of the registered office and principal office (if any) of corporate debtor	LP-11D, Pitampura, North West, New Delhi, Delhi, India, 110034
7	Pre-packaged insolvency commencement date	08.08.2025 {Order Uploaded and Received by RP on 12.08.2025}
8	Name and registration number of the resolution professional	Name: Gagan Gulati Reg. Number: IBBI/IPA-002/IP-N00893/2019-2020/12832
9	Address and e-mail of the resolution professional, as registered with the Board	Reg. Address: A-179, First Floor, Sudershan Park, New Delhi 110015. Email address: advocategulati@gmail.com
10	Address and e-mail to be used for correspondence with the resolution professional	Reg. Address: I-23, L.G.F, Lajpat Nagar III, New Delhi, Delhi 110024. Email address: ppirpmedhansh@gmail.com
11	List of claims shall be made available from 16.08.2025 at:	Website of IBBI: https://www.ibbi.gov.in/ I-23, L.G.F, Lajpat Nagar III, New Delhi, Delhi 110024.

Place: New Delhi

Date: 12.08.2025

Sd/-
Gagan Gulati
RP of Medhansh Snacks Private Limited
IBBI/IPA-002/IP-N00893/2019-2020/12832
AFA Valid upto: 31/12/2025

NAINITAL BANK
THE NAINITAL BANK LTD.**नैनीताल बैंक**
दि नैनीताल बैंक लि.

CIN No. U65923UR1922PLC000234

**HEAD OFFICE: NAINI BANK HOUSE, SEVEN OAKS,
MALLITAL, NAINITAL****INFORMATION FOR BIDS/ OFFERS FOR PREMISES ON LEASE**

The Bank requires a commercial building with an area of 1000-1200 square feet preferably on the ground floor for its following proposed location.

Sr. No.	Center (Priority Main Market)	Area (in sq.ft.)
1.	Greater Noida West, Uttar Pradesh	1000-1200
2.	Dwarka Expressway, Delhi	1000-1200

For which applications are invited by "Two Bid System" (Two Bid Technical & Financial) till 27-08-2025.

Detailed information is available on the bank's website
<http://www.nainitalbank.co.in/english/tender.aspx>

Date: 14.08.2025

Head-Premises

**FORM P9
PUBLIC ANNOUNCEMENT**

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) (Regulations, 2021)

**FOR THE ATTENTION OF THE CREDITORS OF
MEDHANSH SNACKS PRIVATE LIMITED**

Notice is hereby given that the Adjudicating Authority, New Delhi Bench VI has ordered for the commencement of pre-packaged insolvency resolution process for Medhansh Snacks Private Limited on 08.08.2025 (Order Uploaded and Received by RP on 12.08.2025)

RELEVANT PARTICULARS

I	II	III
1	Name of corporate debtor	Medhansh Snacks Private Limited
2	Former name(s), if changed in last two years	N/A
3	Date of incorporation of corporate debtor	02/04/2007
4	Authority under which corporate debtor is incorporated / registered	ROC Delhi
5	Identification number	U55100DL2007PTC161510
6	Address of the registered office and principal office (if any) of corporate debtor	LP-11D, Pitampura, North West, New Delhi, Delhi, India, 110034
7	Pre-packaged insolvency commencement date	08.08.2025 (Order Uploaded and Received by RP on 12.08.2025)
8	Name and registration number of the resolution professional	Name: Gagan Gulati Reg. Number: IBB/I/PA-002/IP-N00893/2019-2020/12832
9	Address and e-mail of the resolution professional, as registered with the Board	Reg. Address: A-179, First Floor, Sudershan Park, New Delhi 110015. Email address: advocategulati@gmail.com
10	Address and e-mail to be used for correspondence with the resolution professional	Reg. Address: I-23, L.G.F, Lajpat Nagar III, New Delhi, Delhi 110024. Email address: ppirmedhansh@gmail.com
11	List of claims shall be made available from 16.08.2025 at:	Website of IBB: https://www.ibbi.gov.in/ I-23, L.G.F, Lajpat Nagar III, New Delhi, Delhi 110024.

Place: New Delhi

Date: 12.08.2025

Sd/-

Gagan Gulati

RP of Medhansh Snacks Private Limited

IBBI/PA-002/IP-N00893/2019-2020/12832

AFA Valid upto: 31/12/2025

**NAMO EWASTE MANAGEMENT LIMITED**

CIN: L74140DL2014PLC263441

Regd. Off.: B-91, Private No. A-6, Basement, Main Road Kalkaji, South Delhi, New Delhi-110019, India

Website: www.namowaste.com | Email: cs@namowaste.com,
Contact No.: +91 9873406967**NOTICE OF 12TH ANNUAL GENERAL MEETING TO BE HELD THROUGH VIDEO
CONFERRING ("VC")/OTHER AUDIO-VISUAL MEANS ("OVAM")**

Notice is hereby given that the 12th Annual General Meeting (AGM) of the company will be held on Tuesday, 09th September 2025 at 04:00 P.M. (IST) through video conferencing ("VC") / other Audio- Visual Means ("OVAM") without the physical presence of members, in compliance with the applicable provisions of the Companies Act, 2013 and rules framed thereunder (the "Act") read with relevant circulars issued by the Ministry of Corporate Affairs (MCA) and the Securities and Exchange Board of India ("SEBI"), in this regard, the deemed venue for the 12th AGM shall be the Registered Office of the Company.

The Electronic copies of 12th Annual Report of the Company for the Financial Year 2024-25 along with the Notice of AGM will be made available on the website of the Company at <https://namowaste.com/annual-reports/> and on the website of NSDL i.e. <https://www.evoting.nsdl.com/>. Additionally, the Notice of AGM

NEWAGE MARKETING LTD

17, Ground Floor, Bahubali Apartments New Rohak Road New Delhi-110005
newagemarketing1984@gmail.com; Tel No.: +91 11-28711851
1909DL1984PLC018695, Website: www.newagemarketing.in

**Statement of Standalone Un-Audited Financial Results
for the Quarter ended June 30, 2025**

(Rs. in hundreds)

Particular	3 Months ended 30.06.2025 Un-Audited	Corresponding 3 Months ended in the previous year 30.06.2024 Un-Audited
Operations (net)		
from ordinary activities after tax	(1872.75)	(662.74)
for the period after tax (after tax)	(2940.83)	(662.74)
Share Capital	83583.10	83583.10
Revaluation Reserve as shown in the statement of previous year	644758.13	
Profit (before extraordinary items)		
Basic & Diluted [in Rupees]	(0.352)	(0.079)
Profit (after extraordinary items) (of Basic & Diluted [in Rupees])	(0.352)	(0.079)

This is an extract of the detailed format of Quarterly Financial Results filed with the Registrar of Companies, New Delhi (Listing and Other Disclosure Requirements). The full format of the Quarterly Financial Results is available on the Stock Exchange website: www.mse.in

For Newage Marketing Limited
Sd/-
Manish Arora
Chairman & Managing Director
DIN: 00373026

OMANSH ENTERPRISES LIMITED

House, Barakhamba Road, New Delhi - 110001

Website: omanshwork.co.inEmail: omanshwork.co.in, PH: +91-8828488284

Statement of Standalone Un-Audited Financial Results for the Quarter ended 30th June, 2025

(Rs. in Lacs)

	For Quarter ended			Previous Year ended
	30.06.2025 Unaudited	31.03.2025 Audited	30.06.2024 Unaudited	31.03.2025 Audited
Operating Profit	-	12.17	-	12.28
Profit before tax	(0.03)	(4.54)	(0.66)	(19.26)
Profit after tax	(0.03)	(4.54)	(0.66)	(19.26)
Operating Profit	(0.03)	(4.54)	(0.66)	(19.26)
Profit before tax	(0.03)	(4.54)	(0.66)	(19.26)
Profit after tax	(0.03)	(4.54)	(0.66)	(19.26)
Operating Profit	100.56	100.56	100.56	100.56
Profit before tax	0.00	(0.09)	(0.01)	(0.38)
Profit after tax	0.00	(0.09)	(0.01)	(0.38)

These results have been prepared in accordance with the Indian Accounting Standards as prescribed under the Companies Act 2013 read with Rule 3 of the Companies Act 2013.

The results for the quarter ended 30th June, 2025 have been reviewed by the Audit Committee of the Company at their respective meetings held on 13th July 2025. The results are subject to limited review by the statutory auditors of the Company and the Board of India (Listing Obligations and Disclosure Requirements).

The results are subject to limited review by the statutory auditors of the Company and the Board of India (Listing Obligations and Disclosure Requirements).

The results for the quarter ended 30th June, 2025 are also available on the website of the Company at www.omanshwork.co.in.

The results for the quarter ended 30th June, 2025 are also available on the website of the Company at www.omanshwork.co.in.

For Omansh Enterprises Limited

Sd/-
Babulal Bhawaral Kharwad
Whole Time Director
DIN: 08005282

PRIME BELTINGS LTD

D-1, House Road, Jodhpur- 342003

5192RJ2000PLC016480

Website: www.sominvestor.com**FIRST QUARTER ENDED JUNE 30TH, 2025**

(Rs. in Lakhs)

Ujala Credit Co-operative Society Limited (Multi state)

410, 4th Floor, C-1,2,3, P P Tower, NSP, Pitampura, Delhi-110034,
Ph. 011-45595003 Website: www.ujalacredit.com;
Registration no. MSCS/CR/552/2012

NOTICE OF ANNUAL GENERAL MEETING

Notice is hereby given that the Fourteenth Annual General Meeting of General Body of Ujala Credit Co-operative Society Limited (Multi state) be held on Saturday, Sixth Day of September, 2025 at KHUSHI BANQUETS, 3rd Floor, MP Mall, MP Block, Pitam Pura Delhi, Near City Park Hotel, Gopal Mandir at 11.00 AM to transact the following business:

1. To receive, consider and adopt the Audited Financial Statement of the Society for the Financial Year ended March 31, 2025 and Reports of the Board of Directors and Auditors thereon.
2. To appoint Statutory Auditor of the Society for the FY 2025-2026.
3. To approve the Budget for Financial Year 2025-2026.
4. To seek approval of the long term perspective plan and the annual operation plan.
5. To approve the appropriation of profit.
6. Any other matter with the permission of the Chairman.

By order of the Board of Directors

Sd/-

Rajinder Singh Rawat

Chairman

Date: 14th August, 2025

Place: Delhi

Ujala Credit Co-operative
Society Limited (Multi state)

जेल ज्वैलर्स लिमिटेड

CIN: L74899DL1994PLC058832

पंजीकृत कार्यालय: ई-5, साउथ एक्सप्रेसवे, फार्म II, नई दिल्ली-110049, फोन: (91) 11-26252416,

ईमेल: zelljewellers@yahoo.co.in, वेब: http://www.rkjewellers.in

30 जून, 2025 को समाप्त तिमाही के लिए अन्तिम एकल वित्तीय परिणामों का विवरण

(प्रति शेयर डेटा को छोड़कर सभी राशि लाख में)

विवरण	समाप्त तिमाही		समाप्त वर्ष
	30.06.2025 (अन्तिम)	30.06.2024 (अन्तिम)	31.03.2025 (लेखा-परीक्षित)
परिचालन से कुल आय	2973.58	1777.80	9,558.82
अवधि के लिए शुद्ध लाभ / (हानि) (कर, असाधारण मदों से पहले)	214.26	58.22	429.67
कर से पहले अवधि के लिए शुद्ध लाभ / (हानि) (असाधारण मदों के बाद)	214.26	58.22	429.67
कर के बाद अवधि के लिए शुद्ध लाभ / (हानि) (असाधारण मदों के बाद)	154.42	50.14	326.69
चुफ़ता इक्विटी शेयर पूंजी (₹. 10/- प्रत्येक का)	355	355	355
प्रति शेयर आय (₹. 10/- प्रत्येक)			
(जारी और बंद किए गए परिचालन के लिए)-			
1. मूल	4.35	1.41	9.20
2. तरल	4.35	1.41	9.20

टिप्पणियाँ:

1. उपरोक्त 30 जून, 2025 को समाप्त तिमाही के लिए अन्तिम एकल वित्तीय परिणामों के विस्तृत प्रारूप का एक अंश है, जिसे सेबी (एलबीओआर) विनियम, 2015 के विनियम 33 के तहत एमएसई के पास दाखिल किया गया है। वित्तीय परिणामों का पूर्ण प्रारूप एमएसई की वेबसाइट (www.mylisting.mseil.in) और कंपनी की

प्रपत्र पी 9**सार्वजनिक घोषणा**

(भारतीय दिवाला और शोधन अक्षमता बोर्ड (पूर्व-पैकेजकृत दिवाला समाधान प्रक्रिया) (विनियमावली, 2021) के विनियम 19(2) के अधीन)

मेधांश स्नेक्स प्राइवेट लिमिटेड**के लेनदारों के ध्यानार्थ**

एतद्वारा सूचित किया जाता है कि न्यायनिर्णयन प्राधिकरण, नई दिल्ली पीठ ट-नं 08-08-2025 को मेधांश स्नेक्स प्राइवेट लिमिटेड के लिए पूर्व-पैकेजकृत दिवालियापन समाधान प्रक्रिया शुरू करने का आदेश दिया है। [आदेश 12-08-2025 को अपलोड और आर.पी. द्वारा प्राप्त किया गया]

प्रारंभिक विवरण		
I	II	III
1	कॉर्पोरेट देनदार का नाम	मेधांश स्नेक्स प्राइवेट लिमिटेड
2	पूर्ण नाम (नाम), यदि पिछले दो वर्षों में बदला गया हो	एन/ए
3	कॉर्पोरेट देनदार के निगमन की तिथि	02-04-2007
4	प्राधिकरण जिसके अधीन कॉर्पोरेट देनदार नियमित / पंजीकृत है	आरओसी दिल्ली
5	पहचान संख्या	U55100DL2007PTC161510
6	कॉर्पोरेट देनदार के पंजीकृत कार्यालय और मुख्य कार्यालय (यदि कोई हो) का पता	एलपी-11डी, पीतामपुरा, उत्तर पश्चिम, नई दिल्ली, दिल्ली, भारत, 110034
7	प्री-पैकेजकृत दिवालियापन प्रारंभ तिथि	08-08-2025 [आदेश 12-08-2025 को अपलोड और आर.पी. द्वारा प्राप्त किया गया]
8	समाधान पेशेवर का नाम और पंजीकरण संख्या	नाम: गगन गुलाटी रजि. नंबर: IBBI/TPA-002/IP-N00893/2019-2020/12832
9	समाधान पेशेवर का पता और ई-मेल, जैसा कि बोर्ड के पास पंजीकृत है	पंजीकृत पता: ए-179, प्रथम तल, सुदर्शन पार्क, नई दिल्ली 110015 ईमेल पता: advocategulaati@gmail.com
10	समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	पंजीकृत पता: I-23, एल.जी.एफ. लाजपत नगर III, नई दिल्ली, दिल्ली 110024 ईमेल पता: ppirmmedhansh@gmail.com
11	दावों की सूची 16-08-2025 से निम्नलिखित पते पर उपलब्ध कराई जाएगी:	पंजीकृत पता: I-23, एल.जी.एफ. लाजपत नगर III, नई दिल्ली, दिल्ली 110024 ईमेल पता: ppirmmedhansh@gmail.com

हस्ता. /-

गगन गुलाटी

मेधांश स्नेक्स प्राइवेट लिमिटेड के आरपी

IBBI/TPA-002/IP-N00893/2019-2020/12832

एकपक्षीय मध्य: 31-12-2025 तक

DR.Fresh**डॉ. फ्रेश एसेट्स लिमिटेड**

सीआईएन: L74899DL1990PLC042302

पंजीकृत कार्यालय: बी-1/ई-24, मोहन को-ऑपरेटिव इंडस्ट्रियल एरिया, नई दिल्ली-110044

वेबसाइट: www.drfreshassets.com, ईमेल आईडी: drfresh@drfreshassets.com

30 जून, 2025 को समाप्त तिमाही के लिए एकल अलेखापरीक्षित वित्तीय परिणामों (अन्तिम) का सारांश

(ईपीएस को छोड़कर सभी आंकड़े लाखों रुपये में हैं)

क्र. सं.	विवरण	30.06.2025 को समाप्त तिमाही (समीक्षित)	30.03.2025 को समाप्त तिमाही (समीक्षित)	30.06.2024 को समाप्त तिमाही (समीक्षित)	31.03.2025 को समाप्त वर्ष (लेखापरीक्षित)
1.	परिचालन से कुल आय	15.52	16.46	14.90	234.73
2.	अवधि के लिए लाभ / (हानि) (कर, असाधारण और/या असाधारण मदों से पहले)	45.48	(15.43)	69.98	124.06
3.	कर से पहले की अवधि के लिए लाभ / (हानि) (असाधारण और/या असाधारण मदों के बाद)	45.48	(15.43)	69.98	124.06
4.	कर के बाद की अवधि के लिए शुद्ध लाभ / (हानि) (असाधारण और/या असाधारण मदों के बाद)	38.42	(21.21)	94.04	109.74
5.	अवधि के लिए कुल व्यापक आय (कर के बाद लाभ/हानि सहित) और अन्य व्यापक आय (कर के बाद)	196.05	(363.87)	361.12	114.94
6.	इक्विटी शेयर पूंजी	1077.91	1077.91	1077.91	1077.91
7.	अन्य इक्विटी		4322.80		4322.80
8.	प्रति शेयर आय (प्रत्येक का अंकित मूल्य रुपये 10/-)				
	मूल और तन (रुपये)	0.36	(0.20)	0.87	1.02

30 जून, 2025 को समाप्त तिमाही के लिए समेकित

अलेखापरीक्षित वित्तीय परिणाम (अन्तिम) का सारांश

(ईपीएस को छोड़कर सभी आंकड़े लाखों रुपये में हैं)